

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 104**

New IA-5488/2023, New IA-5508/2023

**In**

**IB-741(ND)/2021**

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... Respondent

**Order under Section 7 of the IBC, 2016**

**Order delivered on 17.10.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Applicant : Mr. Kumar Chitranshu, Mr. Akshay Sharma, Ms.  
Mandakini Singh, Ms. Ashima Mandla Advs.

For Respondent :

**ORDER**

**New IA-5508/2023, New IA5488/2023**

List the matter **on 27.10.2023.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**